

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.3208
TO BE ANSWERED ON THE 14TH MARCH, 2018

FIGHTER PLANES

3208. ADV. SHARADKUMAR MARUTI BANSODE:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has entered into contract for purchase of Fighter Planes at accelerated rates; and
(b) if so, the details thereof and the reasons therefor?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

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(डा. सुभाष भामरे)

(a) & (b): To meet the requirement of fighter aircraft of IAF, induction of the balance of 272 Su-30 MKI aircraft from HAL is under process. Induction of 40 LCA into the IAF has commenced. On 15th March, 2017, Government sanctioned the enhancement of production rate of LCA from existing eight aircraft per year to sixteen aircraft per year. Also, the Request for Proposal (RFP) for procurement of 83 LCA Mk1A has been issued in December, 2017. Induction of 36 Rafale aircraft will commence by September, 2019.
